

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s). 8432/2015

(Arising out of impugned final judgment and order dated 15-09-2015 in CRLMC No. 3812/2015 passed by the High Court Of Delhi At New Delhi)

M/S. LOCODEL SOLUTIONS PVT. LTD.

Petitioner(s)

VERSUS

STATE NCT OF DELHI & ANR.

Respondent(s)

(IA No. 17110/2015 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 21-07-2022 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE C.T. RAVIKUMARFor Petitioner(s) Mr. Simarpal Singh Sawhney, Adv.
Ms. Liz Mathew, AORFor Respondent(s) Ms. Aishwarya Bhati, Ld. ASG (NP)
Ms. Suhasini Sen, Adv.
Ms. Kirti Khangarot, Adv.
Ms. Gurmeet Singh Makker, AORMs. Kiran Suri, Sr. Adv. (NP)
Mr. Pranay Ranjan, Adv.
Ms. Suhasini Sen, Adv.
Mr. Adit Khorana, Adv.
Mr. B. V. Balaram Das, AORMr. Anirudh Wadhwa, Adv.
Mr. Shivam Singh, Adv.
Mr. Vipul Kumar, Adv.
Mr. Nirvikar Singh, Adv.
Ms. Anushree Malaviya, Adv.
Mr. Gopal Singh, AORUPON hearing the counsel the Court made the following
O R D E R

List on 28.07.2022.

(POOJA SHARMA)
COURT MASTER (SH)(MONIKA DEY)
COURT MASTER (NSH)